NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 903/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES:

CKP Products Ltd.

V/s.

Naturon Healthcare Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(32) Mr. Miner Markadill Mr. Pravin Kadam, Harvalle for the petition

ORDER C.P. No. 903/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Counsel of the Petitioner is present.
- Since this is a case transferred from the Hon'ble High Court, therefore, directions of the Order of 2nd May, 2017 is yet to be complied with. Seeking time.
 Granted. Adjourned to 21st July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 12.06.2017